

डा० राम मनोहर लोहिया (फर्रुखाबाद) :  
अध्यक्ष महोदय, जरा इधर भी ...

अध्यक्ष महोदय : क्या इस तरह से  
आप लोग रुकावट डालते जायेंगे ।

डा० राम मनोहर लोहिया : मैं  
बड़ा भी हूँ और बोलने की कोशिश कर रहा  
हूँ ।

अध्यक्ष महोदय : मैं आप को इजाजत  
नहीं दे रहा हूँ । श्री एस० डी० मिश्र ।

डा० राम मनोहर लोहिया : विजय  
लक्ष्मी जी इसे भी समझें कि यह शेख अब्दुल्ला  
का मामला नहीं है, यह चीन का मामला  
है ।

अध्यक्ष महोदय : आर्डर, आर्डर ।

एक माननीय सदस्य : क्या विजय  
लक्ष्मी जी को ऐसा कहने की आज्ञा दी गई है ।

अध्यक्ष महोदय : क्या माननीय सदस्य  
इस तरह से बोलते चले जायेंगे एक दूसरे  
के बाद ।

ANNUAL REPORT OF NATIONAL PROJECTS  
CONSTRUCTION CORPORATION AND  
REVIEW BY GOVERNMENT THEREON

The Deputy Minister in the Minis-  
try of Irrigation and Power (Shri  
Shyam Dhar Misra): I beg to lay on  
the Table a copy each of the follow-  
ing papers:

- (i) Annual Report of the National  
Projects Construction Cor-  
poration Limited, New Delhi,  
for the year 1963-64, along

with the Audited Accounts  
and the comments of the  
Comptroller and Auditor  
General thereon, under sub-  
section (1) of Section 619A  
of the Companies Act, 1956.

- (ii) Review by the Government  
on the working of the above  
Corporation.

[Placed in Library, see No. LT-  
4134/65].

13-03½ hrs.

CORRECTION OF ANSWER TO SQ.  
NO. 646

FINANCIAL CONDITIONS OF PANCHAYATS

The Deputy Minister in the Ministry  
of Community Development and Co-  
operation (Shri B. S. Murthy): Please  
permit me to correct the  
statement made by me on 30th March,  
while answering a supplementary to  
Starred Question No. 646; I stated  
that "In Andhra Pradesh, the Gov-  
ernment have entrusted the collection  
of land revenue with the Panchayats,  
and the report is that cent per cent  
collection was made, as a result of  
which the panchayats are getting  
about Rs. 4000 to Rs. 8000 as com-  
mission." The correct position is that  
"In Andhra Pradesh, the Government  
have entrusted the levy of cess on  
land revenue with the Panchayats.  
The report is that cent per cent  
collection was made and as a result  
some Panchayats were getting about  
Rs. 4000—Rs. 8000."